

visited the U.S.S.R., recently held negotiations with the Soviet Government on a cultural agreement between India and U.S.S.R., for 1965-66; and

(b) if so, the nature of the said negotiations and the outcome thereof?

THE MINISTER OF CULTURAL AFFAIRS IN THE MINISTRY OF EDUCATION (SHRI R. M. HAJAENAVIS): (a) Yes, Sir. The negotiations were held to finalise the 1965-66 Cultural Exchanges Programme.

The Cultural Agreement with U.S.S.R., was concluded in 1960.

(b) The negotiations related to exchanges in the fields of education, science, technology, health and culture between India and U.S.S.R. As a result of the discussions, an Ind'o-U.S.S.R. Cultural Exchanges Programme for the year 1965-66 containing 80 items was finalised.

#### HOME MINISTER'S VISIT TO KUTCH

205. SHRI M. C. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that he visited the border areas in Kutch district of Gujarat towards the end of March, 1965; and

(b) if so, what was his assessment of the actual position obtaining on the Ind'o-Pakistan border?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) Yes, Sir.

(b) My assessment at that time was as follows:

The Pakistani authorities had disturbed the *status quo*. They had illegally set up two standing posts about 1300 and 2000 yards within our territory. In spite of our reminders, they had not shown any disposition to have meetings of the Deputy Inspector General, Rajkot Range and D.G. West Pakistan Rangers.

#### PETRO-CHEMICAL CORPORATION

206. SHRI M. C. SHAH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Central Government has decided to establish a Petrochemical Corporation for administering petro-chemical units; and

(b) if so, what will be its share capital, and what percentage thereof will be shared by the Central Government, foreign collaborators, if any, and the Gujarat Government for a unit in the Gujarat State?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) and (b) There is a proposal to establish a Petro-chemical Corporation. At present it is in a very preliminary stage. Details are being worked out so that Government can take a decision on the proposal.

#### MEETING OF U.C.C. DEPUTATION WITH HOME MINISTER

207. SHRI BHUPESH GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a deputation on behalf of the U.C.C. led by Shri Jyoti Basu met him in Calcutta in April to urge the release, at least on parole, of six detenus who had been elected as Councillors of the Calcutta Municipal Corporation; and

(b) if so, what were his reactions to the request?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes, Sir.

(b) Chief Minister, West Bengal was present when the Home Minister received the deputation. The Home Minister said that the release of these detenus was a matter for the West Bengal Government. Asked about his

personal reaction regarding release for the purpose of elections, the Home Minister indicated that in his view this was not a good ground for release.

**EMPLOYMENT OF RETIRED GOVERNMENT  
EMPLOYEES IN PRIVATE SECTOR**

208. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that under the existing rules the retired Government employees can seek employment in the private sector within two years of their retirement from Government service only after obtaining prior permission from Government; and

(b) if so, whether there is any proposal under the consideration of Government to remove this restriction?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Yes, Sir; but the restriction applies only to— (i) Officers of the All India Services and Central Civil Services, Class I and to (ii) all engineers of gazetted rank and other gazetted officers employed on engineering or administrative duties in the Engineering Departments of the Government of India, seeking employment as contractors for, or in connection with, the execution of Public Works or as employees of such contractors.

(b) No, Sir.

**UNRECOGNISED TEACHING INSTITUTIONS IN  
DELHI**

209. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government propose to make a thorough enquiry into the working of the unrecognised educational institutions in Delhi; and

(b) if so, the details of the said proposal?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir.

(b) Does not arise.

**NATIONAL INTEGRATION COUNCIL**

210. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that a meeting of the National Integration Council is going to be convened shortly and, if so, for what purpose; and

(b) whether the National Integration Council is proposed to be reconstituted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The matter is still under consideration.

**SCHOLARSHIPS OFFERED BY THE PEOPLES'  
FRIENDSHIP UNIVERSITY, MOSCOW**

211. SHRI A. D. MANI: Will the Minister of EDUCATION be pleased to state:

(a) the number of scholarships offered to Indian students by the Peoples' Friendship University in Moscow, named after Lumumba, since 1960; and

(b) the number of scholars who have been chosen for being sent to Moscow up to 31st December, 1964 under this scheme?

THE MINISTER OF CULTURAL AFFAIRS IN THE MINISTRY OF EDUCATION (SHRI R. M. HAJAR-NAVIS): (a) 165.

(b) 159.

**TECHNICAL INSTITUTIONS RUN BY STATE  
WAKF BOARDS**

212. SHRI ABDUL GHANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: